

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 694
ANSWERED ON 21ST JULY, 2016

RRP TO JHARKHAND

694. SHRI NISHIKANT DUBEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has awarded Road Requirement Plan-I (RRP-I) to the State of Jharkhand;
- (b) if so, the details thereof;
- (c) the details of factors hampering the progress work in the State;
- (d) the steps taken/being taken by the Government to provide adequate road connectivity to the naxal affected regions; and
- (e) the timeframe fixed by the Government to complete the work?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a)&(b) Under Road Requirement Plan-I (RRP-I), 32 works covering length of 760 km. For an amount of Rs. 1292 crore have been awarded in the State of Jharkhand. These works are being implemented by Road Construction Department of Government of Jharkhand.
- (c) Progress of works in the State has been hampered primarily due to of security concerns and threat to manpower & machinery of contractors deployed at site from Left Wing Extremists. Besides, poor performance of contractors, non-availability of encumbrance free sites to contractors and delay in grant of requisite permission by the State Government Departments viz Revenue, Forest, Mining etc. has also hampered the progress of works.
- (d) In addition to implementation of RRP-I, Ministry of Home Affairs in consultation with State Governments and security forces has undertaken the identification of roads under Road Requirement Plan-II (RRP-II). The second phase of Road Requirement Plan is being implemented by Ministry of Rural Development.
- (e) The revised timeframe for completion of RRP-I has been scheduled for 2017-18.
